

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 13th MARCH, 2023, 10:30 A.M.

CP No. 44/CB/2022, IA (Companies Act) No. 71/CB/2022
 IA (Companies Act) No. 7/CB/2023, IA (Companies Act) No. 13/CB/2023
 CA No. 9/CB/2023

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	Sanjay Nilkanth Derkar -Vs- Shree Vishnu Power & Energy Pvt. Ltd. & Ors.
Under Section	241-242

For Petitioner (s)

Mr. Sourya Sundar Das, Sr. Adv.
 Mr. Arjun Agarwal, Adv.
 Mr. Swayamjit Rout, Adv.

For Respondent (s)


Ms. Prachi Johri, Adv. R1-R3.
 Mr. Sabyasachi Panda, Adv. R1-R3.

ORDER

IA (Companies Act) No. 71/CB/2022

Ld. Sr. Counsel/Counsel on both sides present. This is a demurer application. Matter heard at length. Reserved for order. Both sides permitted to file their written submissions within three days. Call the main application CP. No. 44/CB/2022, and other connected/pending applications along with I.A. No. 71/CB/2022.


Satya Ranjan Prasad
Member (Technical)


P. Mohan Raj
Member (Judicial)